

**Accommodation rented by IDPL in the Capital**

244. SHRI SHYAM SUNDER GUPTA: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to refer to the reply given to Starred Question No. 342 on the 5th July, 1977 regarding accommodations taken on rent by certain undertakings and state:

(a) the accommodation rented by the I.D.P.L. for office, godowns and guest houses at various places in the Capital;

(b) the monthly rental value thereof, the manner in which the rent paid in each case and the duration of agreement;

(c) the accommodation rented by I.D.P.L. in East of Kailash Community Centre and other places of the Centre after July, 1977 and the reasons therefor;

(d) whether the possibility of renting DDA accommodation was explored and if not, the reasons therefor; and

(e) the difficulties which lay in the way of Government in decentralising the various units of I.D.P.L. located in the capital to the Plant sites and thus economic expenditure in view of the mounting losses incurred by the IDPL?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). A statement giving the requisite information is laid on the Table of the House [Placed in Library. See No. LT-1033/77].

(c) Additional accommodation measuring 1560 sq. ft. has been hired in 8, Community Centre, East of Kailash, New Delhi with effect from 27-9-1977 at a rent of Rs. 4212/- per month. This accommodation was hired to accommodate the staff and the material of Regional Sales Office, Delhi.

(d) and (e). The possibility of hiring DDA accommodation was explored but the proposal was not found feasible and acceptable to the Company as the accommodation offered by DDA in Nehru Place was not found suitable or commensurate with the needs of the company. Further, the rates quoted by DDA were much higher than the ones on which IDPL has hired accommodation for its various offices in the capital. The company has in Delhi only its Central Office, Marketing Division, one of the Regional Sales Offices to look after the sales of Delhi and Rajasthan, and a Camp Office of Formulations Unit to be established in Gurgaon District. The Offices of the other units of the company are located at places where company's plants are located viz., Virbhadra in Rishikesh, Hyderabad, Madras and Muzaffarpur. The Company is constructing a building for its Central Office within the periphery of its newly sanctioned Formulations Unit to be established in District Gurgaon. After completion of this building, the Central Office of the Company is expected to shift to this building.

**Submarine Oil Pipeline from Bombay High to the Coast**

245. SHRI D. D. DESAI:

PROF. P. G. MAVALANKAR:

Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether a final decision has been taken in regard to the laying of submarine pipelines from Bombay High to the coast;

(b) if so, the route chosen for the submarine pipe line;

(c) the shore terminal for this oil pipeline;